

PROFORMA FOR DECLARATION OF ASSETS

(As on 31-03-2012)

Name of Officer (In Full) : Smt. Pragya Pachouri
 Date of Birth : 24-12-1974
 Present Post held : VIth Additional District & Sessions Judge

Immovable Property				
Name of District Sub-Division Taluka and Village in which Property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
1.	2.		3.	5.
	Housing and other Buildings		Land	
Village-Murhaha, Distt. Chhatarpur (M.P.)	Plot Khasara No.1 Approximate Value Rs.5,00,000/-		30×50	My Husband bought a plot for me a gift (before joining this service)
Village-Bagauta] Distt. Chhatarpur (M.P.)	Constructed House Khasara No. 1298/2/3 Approximate Value Rs. 20,00,000/-		53×60	Purchased by My Husband (before joining this service)
Village-Phurtala, Distt. Chhatarpur (M.P.)	One House & Agricultural Land Khasara No. 1, 2, 5, 6, 7, 17, 18, 97, 98 Approximate Value Rs.8,00,000/-		Total Rakba 14.27 Acre	Paternal
Distt. Mahoba (Uttar Pradesh)	One House & Agricultural Land Khasara No. 1258/2, 1375/2, 1431, 1433, 1436, 1437/1, 1437/1/3, 1441, 1464, 1453, 1470 Approximate Value Rs.40,00,000/-		Total Rakba 5.502 Hect.	Paternal
Village-Ramnagar, Distt. Tikamgarh (M.P.)	One House & Agricultural Land Khasara No 1319, 1330, 1321, 1322, 1323, 1345, 1323/1969, 1322/1970, 113, 139, 140, 152, 1363/3, 1513/3, 159/1, 153, 154, 174, 189, 337, 1359 Approximate Value Rs. 22,00,000/-		Total Rakba 5.643 Hect.	Paternal

Movable Property (Valued Above 25000/-of Rs.)

Name of Articles			
1- Chevrolet/ Spark	Approximate Value Rs. 3,33,669/- Purches by Car Loan through SBI Raipur		
2- Honda Activa	Approximate Value Rs. 30,000/-		
3- Maruti Swift	Approximate Value Rs. 5,00,000/- Purchase by My Husband in Car Loan through SBI Rewa		
Jeweler (Lump Sum)			
Jeweler (Worth Rs.)	Gold Jewelery – Approximate Value Rs. 12,00,000/-		
Shares/Debentures Jeweler (Worth Rs.)			
Name of issuing company		Nos. of shares	
1		2	
NIL		NIL	
Life Insurance Policy & Others			
Name of issuing company		Amount	
1		2	
NIL		NIL	
Bank Deposits/ Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Deposites	State Bank Of India, Main Branch Rewa	Rewa	20,000/-
	Oriental Bank Of Commerce Collectrate Branch	Raipur	20,000/-
2) Savings Bank A/c.s	Oriental Bank Of Commerce Collectrate Branch & State Bank of Indias New Shanti Nagar Branch	Raipur	29,636/- & 1,000/-
	Rewa Sidhi Gramin Bank, Union Bank Of India	Rewa Chhatarpur	40,805/- 7,264/-
3) PPF	NIL	NIL	NIL
4) CPS	NIL	NIL	1,45,747.78

5) NSS	NIL	NIL	NIL
6) Others	NIL	NIL	NIL

1: In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.
Note : The expected declaration of assets to Provision of C.G. Civil Services (Conduct) Rules 1965.

[Signature]
10.01.13
Signature & Date